[Shri A C. George]

127

price of cement in Nagaland. [Placed in Library No. LT-10245/76.]

REPORT OF COMMISSION OF INQUIRY re. BHARAT SEVAK SAMAJ

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND TRRIGATION (SHRI PRABHUDAS PATEL): On behalf of Shri Shah Nawaz Khan, I beg to lay on the Table a copy of the Report (Hindi version) of the Commission of Inquiry into the affairs of the Bharat Sevak Sama; [Placed in Library. See No LT-10246/76]

NOTIFICATIONS UNDER ESSENTIAL COM-MODITIES ACI, 1955 AND REPORT (1974) OF TARIFF COMMISSION Te. CIMENT INDUSTRY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P MAURYA): I beg to lay on the 'Table---

- (1) A copy each of the following Notifications (Hindi and Enlish versions) under subsection (6) of section 3 of the Essential Commodities Act, 1955:---
 - (1) The Paper (Control of Production) Amendment Order, 1975, published in Notification No. S.O. 2551 in Gazette of India dated the 9th August, 1975.
 - (ii) The Paper (Conservation and Regulation of Use) Amendment Order, 1975, published in Notification No SO 458(E) in Gazette of India dated the 29th August, 1975
 - (III) The Paper (Control of Production) Second Amendment Order, 1975, published in Notification No. S.O.

- 487(E) in Gazette of India dated the 8th September, 1975.
- (iv) The Paper (Control (Production) Third Amendment Order, 1975, published in Notification No. S.O. 488(E) in Gazette of India dated the 8th September. 1975
- (v) The Paper (Conservation and Regulation of Use) Second Amendment Order. 1975, published in Notification No S.O. 650(E) in Gazette of India dated the 12th November, 1975.
- (vi) SO 651(E) published in Gazatte of India dated the November, 1975. [Placed in Library. See No LT-10247/76]
- (2) A copy of the Report (1974) (Hindi version) of the Tariff Commission on the comprehensive review of the Cement Industry and revision of fair ex-works prices payable to the producers, under subsection (2) of section 16 of the Tariff Commission Act. 1951. [Placed in Library. See No. LT-10248/76]

CUSTOMS AND CENTRAL EXCISE DUTIES DRAWBACK (1ST AMDT.) RULES, 1976 AND NOTIFICATION UNDER THE CENTRAL EXCISE RULES, 1944

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA). On behalf of Shri Pranab Kumar Mukherjee, I beg to lay on the Table-

> (1) A copy of the Customs and Central Excise Duties Draw back (First Amendment) Rules, 1976 (Hindi and English